

13. O.A. No. 060/00167/14

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(R.C. KAMAL VS. UOI)

11.02.2015

Present: Mr. Sandeep Siwatch, counsel for the applicant.
Mr. K.B. Sharma, proxy counsel for the respdts.

1. Learned counsel for the applicant seeks to withdraw the present OA with a liberty to file ~~a~~ fresh with better particulars. Allowed.
2. OA stands disposed of accordingly.

**(RAJWANT SANDHU)
MEMBER (A)**

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